

[Shri Lakshman Mallick]

be approved and sanctioned at an early date. There is a great scope of cargo movement from Talcher to Madras through river Brahmani via Paradeep. The Inland Waterways Authority should take immediate steps in this direction. I demand that Master Plan for long-term development should be formulated and implemented for the development of the Navigational sections in Orissa for passengers and goods traffic forthwith.

13.00 hrs.

[Translation]

- (iii) Need to lay the proposed railway line from Rewa to Sultanpur via Amethi

SHRI RAJ KARAN SINGH (Sultanpur) : Mr. Deputy-Speaker, Sir, there was a proposal to lay a new railway line from Rewa to Sultanpur via Manikpur and Amethi, but the above proposal has been shelved for some reasons. Once this line is laid, it will give North India a direct link with south bound trains and will also benefit thousands of pilgrims visiting Manikpur who have to cover a long distance to reach there for a holy dip in the Ganga. The above proposal may please be re-considered and the railway line laid from Rewa to Sultanpur via Manikpur and Amethi. At the same time, Sultanpur-Shahganj line via Kadipur may also be connected with this line, because Kadipur tehsil of Sultanpur district has not so far been covered by a railway line. It will be an effective step in the public interest.

- (iv) Demand for a medical college in Sagar, Madhya Pradesh

SHRI NANDLAL CHOUDHARY (Sagar) : Mr. Deputy-Speaker, Sir, the citizens of Sagar city in Madhya Pradesh have all along been demanding since 1946, i.e. prior to achievement of independence opening of a medical college in the city. A similar demand was also made to the Central Government and the State Government by Dr. Hari Singh Gaur, the founder of Dr. Hari Singh Gaur University, Sagar and a great philanthropist. A strong agitation had also been launched by the citizens jointly with the students of Sagar division during the earlier years of 1960's. An assurance to this effect had been given at that time, but the medical college has not so far been established. The citizens of Sagar district

and the students of Sagar division are again planning to launch a joint agitation demanding establishment of a medical college in Sagar. The students came to New Delhi last month and submitted a memorandum to the Union Minister of Health.

Sagar is the headquarters of Sagar Division. Dr. Hari Singh Gaur University is located in Sagar and the citizens as well as the students badly feel the absence of a medical college in and around Sagar.

It is, therefore, requested that a Medical College may please be established in Sagar.

- (v) Need to set up dairy farms in backward areas of the country

SHRI GANGA RAM (Firozabad) : Mr. Deputy-Speaker, Sir, Netherland and Switzerland have strengthened their economies with the help of milch cattle. In our country the National Dairy Development Council at Anand, a famous place in Gujarat has done a laudable work. It has expanded Dairy Development Schemes in cities like Bhopal, Calcutta and Delhi and these schemes have become very successful. Recently a sub-committee of M.Ps. visited Gujarat to study the successful implementation of cooperative programme being run in the State. During the course of this visit, we had the opportunity to see the Dairy Development Plant at Anand and talk to the concerned authorities. We were very much impressed by their performance. It is our conviction that if this scheme is implemented vigorously in other parts of the country, we can strengthen our economy with the help of milch cattle. This scheme will prove a boon to big, small and marginal farmers, farm labourers and people belonging to weaker sections. Giant Dairy Plants with the help of National Dairy Development Council may please be set up in dacoit infected Chambal valley of Agra district, backward areas of Fatehabad, Kheragarh and Shikohabad and other regions of the country where people are stricken with rampant poverty. The Ministry of Agriculture is requested to take suitable and effective action in this regard.

[English]

- (vi) Need to consider the demands of Shram Parishad, a constituent of Asom Gana Parishad

SHRI BHADRESWAR TANTI (Kalia-bor) : Sir, the workers and office-bearers

of Shram Parishad, a constituent of Asom Gana Parishad, staged a Dharna at the Boat Club yesterday and submitted a charter of demands to the Prime Minister. They also demanded that the Assam Accord be implemented at the earliest. The demands included therein are mostly for the welfare of labour and working class.

I, therefore, request the Union Government to consider the charter of demands and have the labour laws amended accordingly, particularly the Plantation Labour Act, 1951, so that the prevailing discontentment among the labour class is removed.

- (vii) Need to provide adequate financial assistance to Mohini Mills Ltd. to save it from closure

KUMARI MAMATA BANERJEE (Jadavpur): Mohini Mills Limited of Belgharia, West Bengal, of which Kabiguru Rabindra Nath Tagore was the Founder Director and which had the blessing and inspiration of Mahatma Gandhi also in the wake of non-cooperation movement is being liquidated by the Government of India only for non-repayment of bank loan. This loan was taken by the private management before its take-over by the National Textile Corporation.

One thousand seven hundred workers will be unemployed and they will have to face starvation and misery along with their family members without any fault of theirs. It is well-known that the mill's performance was very good in comparison to other mills managed by NTC in West Bengal. Moreover it enjoys traditional reputation and goodwill for its products throughout Eastern India. I urge upon the Government to save this mill by providing adequate financial support to make it viable.

13.06 hrs.

**STATUTORY RESOLUTION RE :
 DISAPPROVAL OF RELIGIOUS
 INSTITUTIONS (PREVENTION OF
 MISUSE) ORDINANCE, 1988
 AND
 RELIGIOUS INSTITUTIONS (PRE-
 VENTION OF MISUSE) BILL—
 Contd.**

[English]

MR. DEPUTY-SPEAKER : The House will now take up items 9 and 10 together and further discussion on the Statutory Resolution moved by Shri Vijoy Kumar Yadav on the 10th August, 1988 and further consideration of the motion moved by Shri Buta Singh on the 10th August, 1988. Shri G.M. Banatwalla to continue.

SHRI G.M. BANATWALLA (Ponnani) : Mr. Deputy-Speker, it is tragic that today this House has been called upon to consider the Bill for the Prevention of Misuse of Religious Places. It was these very religious places which had made a significant contribution to the nationalist movement during the freedom struggle.

Sir, the Anti-British Sikh Movement was based in gurudwaras. That was the role of gurudwaras during those days. Institutions of higher Islamic learning of world repute like Deoband and others were citadels of nationalist movement. From those days when these religious institutions made a significant contribution to the nationalist movement to the present Bill which seeks to prevent misuse of religious institutions, is a sad commentary on the management of the political affairs of our country by the powers that be.

This new law states that no religious place can be used for harbouring any criminals, for storing arms and ammunition and goods in contravention of any law for carrying on of any unlawful, subversive activities for acts which promote disharmony, enmity etc., for any act prejudicial to sovereignty, unity and integrity of India and so on. But we already have a comprehensive and sufficient legal code for all